

CA NO. 26/2020 IN CP NO. (IB) 223/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2020 AT 10:30 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : SUPRIYO KUMAR CHAUDHARY (RP OF JVL AGRO INDUSTRIES LTD.) V/S SHRI RAJESH SINGH, JOINT COMMISSIONER (CGST & CX) VARANASI

SECTION : 60(5) & 74 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT

: SH. YASH TANDON, ADV.

COUNSEL FOR RESPONDENT

: SH. R.C. GUPTA ALONGWITH SH. KUSHAGRA SRIVASTAVA, ADVS.

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The matter was taken up today through Video Conferencing.

Heard Sh. Yash Tandon, Advocate for the Applicant and Sh. R.C. Gupta, Sh. Kushagra Srivastava, Advocates for the Respondent through Video Conferencing.

Record shows that pleadings are complete in the present case.

Put up in the week commencing 19th March 2021 for arguments before the Regular Court/ through Video Conferencing, by which time learned counsel for the parties may file their written submission, if they desire to do so.

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Dated : 21.12.2020

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)